

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : INDORE**

**Original Application No.201/00328/2017**

Indore, this Monday, the 11<sup>th</sup> day of March, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Gendalal Verma, S/o Late Chhogalal Verma, Age : 63 years,  
Occupation – Retire SPM, Address : 180/EWS, Gandhi Nagar,  
Bistn Road, Khandwa 450001  
-Applicant

**(By Advocate – Shri R.K. Shukla)**

**V e r s u s**

Union of India through Superintendent Post Office, Khandwa  
“Sambhag” Khandwa 450001  
-Respondent

**(By Advocate – Smt. Seema Sharma)**

**O R D E R (O R A L)**

**By Ramesh Singh Thakur, JM.**

Learned counsel for the applicant has informed the Court  
that the sole applicant has died a few days back.

Accordingly, O.A is dismissed as abated.

**(Ramesh Singh Thakur)**  
**Judicial Member**

am/-

**(Navin Tandon)**  
**Administrative Member**